

ÀITEM NO.40 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 9686/2015
UNION OF INDIA & 3 OTHERS Petitioner(s)

VERSUS
S.N. TIWARI & 15 OTHERS Respondent(s)
(with interim relief and office report)
WITH
SLP(C) No. 9889/2015
Interim Relief and Office Report)
SLP(C) No. 18440/2015
Interim Relief and Office Report)
SLP(C) No. 4816/2016
Office Report)

Date : 24/10/2016 This petition was called on for hearing today.
For Petitioner(s)

Mr. Shreekant N. Terdal,Adv.
Mukesh Kumar Maroria,Adv.

For Respondent(s)

Mr. Kiran Kumar Jaipurkar,Adv.
Mrs Rani Chhabra,Adv.
Mr. Vikas Singh Jangra,Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos.9686 and 9889/2015
Deleted.

SLP(C) No. 18440/2015

Respondent Nos.1 to 13 and 15 to 19 have already filed
the counter affidavit.

Await service of respondent No.14.

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SLP(C) No.4816/2016

Four weeks time is granted to all the respondents for
filing counter affidavit.

List again on 8.12.2016.

(PAWAN DEV KOTWAL)
Registrar